

MEGHALAYA LEGISLATIVE ASSEMBLY

BULLETIN PART – I

WINTER SESSION

FRIDAY, THE 21st NOVEMBER, 2014

The House met at 10 a.m. with the Hon'ble Speaker in the Chair, sat till 10: 35 A.M.

The day was allotted for transaction of Government Business.

1. **National Anthem was played.**

2. **The Speaker announced the Report of the Business Advisor Committee** under Rule 230 of the Rules of Procedure and Conduct of Business. Shri James K. Sangma and Shri Clifford R. Marak interrupted and said that the duration of the current Session is short.

3. **Shri Prestone Tynsong, Minister in-charge Parliamentary Affairs moved:**

“That this House agrees to the allocation of time proposed by the Business Advisory Committee in regard to the various items of Business for the current Session”.

4. **PANEL OF CHAIRMEN:**

The Speaker announced the names of the Members nominated by him to the Panel of Chairmen under Rule 9(1) of the Rules of Procedure and Conduct of Business:

1. Shri M. M. Danggo.
2. Shri Ronnie V. Lyngdoh.
3. Shri Metbah Lyngdoh.
4. Shri Nihim D. Shira.

Shri James K. Sangma interrupted and wanted to know whether the newspaper report that the Home Minister has resigned is true?

Dr. Mukul Sangma, Chief Minister replied that it is a fact, but her resignation is yet to be accepted.

5. **LAYING:**

Dr. Mukul Sangma, Chief Minister in-charge Commerce and Industries laid the following:

- (a) The Thirty-third Annual Reports of the Meghalaya Bamboo Chips Limited Shillong for the year 2011-2012.
- (b) The Thirty –fourth Annual Reports of the Meghalaya Bamboo Chips Limited Shillong for the year 2012-2013.

6. **Dr. Mukul Sangma, Chief Minister in-charge Political** laid the Gazette of Meghalaya, dated 13th November, 2014 relating to letter No.POL/205/2012/PT/20., dated 29th October, 2014 regarding the Search Committee (Constitution, Terms and Conditions of appointment of Members and the manner of Selection of Panel of Names for appointment of Chairperson and Members of Lokayukta) Rules, 2014.
7. **Dr. Mukul Sangma, Chief Minister in-charge Finance** laid the Contingency Fund of Meghalaya (Amendment) Ordinance, 2014.
8. **Dr. Mukul Sangma, Chief Minister in-charge Personnel** laid the 8th Annual Report of the Meghalaya State Information Commission for the year 2013.
9. **Shri H.D.R. Lyngodh, Minister in-charge Transport** laid the Meghalaya Installation Regulation/ Maintenance and Operation of Weighbridge (Amendment) Rules 2014.
10. **Shri Prestone Tynsong, Minister in-charge Forest and Environment** laid the following:
 - (a) The Annual Report of the Meghalaya State Pollution Control Board for the year 2010-2011.
 - (b) The Annual Report of the Meghalaya State Pollution Control Board for the year 2011-2012.
11. **Dr. Mukul Sangma, Chief Minister in-charge Political** laid the “ANVC-Agreed Text for Settlement”.
12. **INTRODUCTION OF BILL:**

Dr. Mukul Sangma, Chief Minister in-charge Finance introduced the Contingency Fund of Meghalaya (Amendment) Bill, 2014.
13. **OBITUARY REFERENCES:**

The House paid rich tributes to the personalities who passed away recently, namely Madhukar Vinayak Dighe, former Governor of Meghalaya, Shri K. Amutombi, Shri Maibam Kunjo Singh, Shri Hemendra Chandra Singh, Shri Benoy Konar, Shri Dile Ram, Shri Kail Krishna Thakur, Shri Moulvi Iftikhar Hussain Ansari, Shri Anar Singh Diwakar and Shri Saifuddin Choudhury.

Members who participated were Dr. Mukul Sangma, Chief Minister, Shri James K. Sangma, Dr. D. D. Lapang, Shri Salseng C. Marak and the Hon'ble Speaker. Two minutes silence was observed.

14. ADJOURNMENT:

Since there was no Business to be transacted, the House was then adjourned till 10 a.m. on Monday, the 24th November, 2014.

**Dated Shillong,
the 25th November, 2014.**

***Commissioner & Secretary,
Meghalaya Legislative Assembly.***